

[*Translation*]**Salaries and Allowances to Employees of MTNL**

636. SHRI MRUTYUNJAYA NAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have considered the report of the Committee constituted to decide the salaries and allowances of the staff of Mahanagar Telephone Nigam Ltd.;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). No such Committee was appointed by the Government for determining the pay and allowance of MTNL employees. However, a high level Committee under Dr. Athreya was set up by the Government in December, 1990 for recommending the most appropriate organisational structure for the management of telecommunication services in the country. The Committee submitted its report in March 1991. The report is under consideration of the Government.

[*English*]**Air India Traffic Potential**

637. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have made any assessment of the loss of traffic potential caused to the Air India as a result of withdrawal of aircraft for VIP duty;

(b) if so, the details thereof; and

(c) the measures taken/proposed to reduce its impact?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

World Bank Assistance for Narmada Sagar Dam Project

638. SHRI RAMESHWAR PATIDAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have requested to World Bank to provide financial assistance for the Narmada Sagar Project; and

(b) if so, the reasons for the delay in getting the assistance?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir,

(b) Narmada Sagar Project was initially appraised by the World Bank in 1984-85. However, the World Bank subsequently informed that re-appraisal of the project would be necessary in view of, inter-alia, the World Bank's new operational directives on environmental assessment requirements. The World Bank also indicated that to consider reinstatement of the project into its lending programme, Government of Madhya Pradesh would have to provide

- (i) A realistic financial plan;
- (ii) An environmental impact assessment; and